

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No. 518/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Gloster Limited & Anr.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. D. N. Sharma, Adv
 2. Mr. T. K. Chatterjee, Adv }
 ORDER }
 Petitioners DZ
 16/10

Ld. Counsel for the petitioners are present.

Heard. Reserved for order.

sd
 (Jinan K.R.)
 Member (J)

sd
 (Vijai Pratap Singh)
 Member (J)